## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 1012/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Vodafone Mobile Services Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. SIGNATURE A.K. Saxence Advocate For Income Tax Dept

2. SENIOR COUNSEL JANAK DWARKADAS SENIOR COUNSEL DARIUS KHAMBATA Ms. FERESHTE D. SETHNA

Ms. SHREEMA DOSHI

MR. MRUNAL PAREKH

Ms. KAMEELA DILER

MR. ADHIRAS MALHOTRA MR. SAGAR SARIN

MR. LOKESH AIDASANI

Ms. DIVYA HIRAWAT

i/b DMD ADVOCATES

Advocates for the Petitioner Companies

**ORDER** CSP 1012/230-232/NCLT/MB/MAH/2017

Reserved for orders.

V. NALLASENAPATHY Member (Technical)

M. K. SHRAWAT Member (Judicial)